

**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR  
SHUBHKAMNA BUILDWELL & ESTATES PVT. LTD. OPERATING IN REAL ESTATE  
ACTIVITIES AT NEW DELHI AND GREATER NOIDA, UTTAR PRADESH**  
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate  
Persons) Regulations, 2016

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	SHUBHKAMNA BUILDWELL & ESTATES PRIVATE LIMITED CIN - U45200DL2010PTC210885
2.	Address of the registered office	Flat No. 37-B, GF, Pocket-IV, Mayur Vihar Phase-I Delhi East, Delhi -110091
3.	URL of website	<a href="https://www.resurgentrp.com/cirp-detail.php?id=12">https://www.resurgentrp.com/cirp-detail.php?id=12</a>
4.	Details of place where majority of fixed assets are located	Shubhkamna Epic, Plot No GH- 02/A, Sector 12, Greater Noida, Uttar Pradesh.
5.	Installed capacity of main products/ service	Not Applicable
6.	Quantity and Value of main products/ services sold in last financial year	NIL
7.	Number of Employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be requested by email at <a href="mailto:cirp.shubhkamnabuildwell@gmail.com">cirp.shubhkamnabuildwell@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	<a href="https://www.resurgentrp.com/cirp-detail.php?id=12">https://www.resurgentrp.com/cirp-detail.php?id=12</a> or Details can be requested by email at <a href="mailto:cirp.shubhkamnabuildwell@gmail.com">cirp.shubhkamnabuildwell@gmail.com</a>
10.	Last date for receipt of expression of interest	Previous date: 27.07.2023 Extended date: 20.08.2023
11.	Date of issue of provisional list of prospective resolution applicants	30.08.2023
12.	Last date for submission of objections to provisional list	04.09.2023
13.	Process email ID to submit EOI	<a href="mailto:cirp.shubhkamnabuildwell@gmail.com">cirp.shubhkamnabuildwell@gmail.com</a>

**SHAIENDRA SINGH**  
**RESOLUTION PROFESSIONAL**  
**IN SHUBHKAMNA BUILDWELL AND ESTATES PVT. LTD.**  
IP Regn. No. :  
IBBI/IPA-002/IP-N00471/2017-2018/11372

**SHAIENDRA SINGH**  
Resolution professional  
In the CIRP of Shubhkamna Buildwell & Estates Private Limited  
IP Registration no: IBBI/IPA-002/IP-N00471-2017-2018/11372  
**Present Office:** J-16, 2<sup>nd</sup> Floor, Jangpura Extension, Delhi- 110014  
**Registered address:** 1201A-1201C, 12<sup>th</sup> Floor, Ashoka Estate, 24 Barakhamba Road,  
Connaught Place, New Delhi-110001  
E Mail ID: [cirp.shubhkamnabuildwell@gmail.com](mailto:cirp.shubhkamnabuildwell@gmail.com) , [shailendralaw@gmail.com](mailto:shailendralaw@gmail.com)  
Place: New Delhi  
Date: 01.08.2023